

Central Administrative Tribunal, Principal Bench

M.A. No. 713 of 2003 In  
R.A. No. 91/2003 In  
Original Application No. 3988/2001

New Delhi this the 4th day of April, 2003

HON'BLE MR. W. K. MAJOURA, MEMBER (A)  
HON'BLE MR. KULDIP SINGH, MEMBER (JUDL)

(23)

ASI Vibhuti Bhushan  
S/o Late Shri Mangat Ram Diwedi  
R/o J2/1, Police Colony,  
Andrews Ganj,  
New Delhi.

... Respondent in the RA/  
original applicant.

Versus

1. Commissioner of Police,  
Police Headquarters,  
MSO Building,  
I.P. Estate,  
New Delhi.
2. Joint Commissioner of Police  
(Southern Range)  
PHQ, MSO Building,  
I.P. Estate,  
New Delhi.
3. Additional Deputy Commissioner  
of Police (South District)  
P.S. Haus Khas,  
Delhi.

Review Applicants/  
Respondents in the OA

ORDER BY CIRCULATION

Hon'ble Mr. Kuldip Singh, Member (A)

The present RA No. 91 of 2003 has been filed by the respondents for review of the order passed in OA No. 398/2001.

2. In the RA the review applicants have taken more or less the same grounds to argue the RA, which they had taken while arguing the OA. While delivering the judgment, all the grounds were considered. No error apparent on the face of record has been pointed out which may call for review of the order. Further, the RA does not come within the ambit

for

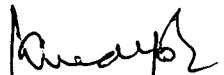
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2.

(24)

of Order 47 Rule 1 CPC read with Rule 22 (3) (f) (i) of the  
Administrative Tribunals Act.

3. In view of the above, nothing survives in the  
RA, which is accordingly dismissed. Accordingly, MA No.  
713/2003 is also dismissed.

  
(KULDIP SINGH)  
MEMBER (J)

  
(W.K. MAJRA)  
MEMBER (A)

Rakesh